

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

45

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8 OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) CIBI VISHNU

COUNSEL FOR
DESK



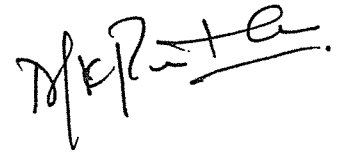
Deepa Marappan

Counsel for Respondents 6-8

Deepa

Asst. Adv. B. Dharmaraj

2) for KSR & Co.
Dr. K.S. Ravichandran P.C.S } for
Preetha .M.K. Adv. } Petitioners
1 to 4



ORDER

At request of the parties, list this matter on 03.10.2019.


[S. VIJAYARAGHAVAN]
Member (Technical)


[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs